

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2665  
ANSWERED ON:12.12.2005  
SCHEMES FOR B. P. L. FAMILIES  
Budholiya Shri Rajnarayan;Rathod Shri Harisingh Nasaru

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether several foodgrain based welfare schemes have been launched by the Government for the people living Below Poverty Line (BPL);
- (b) if so, the details thereof;
- (c) the number of people benefited thereunder during the last three years, year-wise and State-wise; and
- (d) the funds spent by the Government thereon during the said period, year-wise and State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Yes, Sir. The Central Government has launched through different Ministries/Departments, several foodgrain based welfare schemes for the households living below poverty line (BPL). A brief on the schemes is enclosed at Annexure-I

(c) & (d): The number of people benefited and funds spent by the Government on major schemes during the last three years, as received from Nodal Ministries, are given at Annexure-II.

Department of Food & Public Distribution released subsidy on all India basis to Food Corporation of India and States undertaking decentralized procurement (DCP) for the foodgrains supplied under various schemes including TPDS & other Welfare Schemes during the last 3 years as under:

Rs. in crores

Scheme	2002-03	2003-04	2004-05
TPDS	6281	9950	12580
AAY	2641	3161	4967
Welfare Schemes	1383	1941	2218

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 2665 DUE FOR ANSWER ON 12.12.2005 IN THE LOK SABHA.

**1. Targeted Public Distribution System (TPDS):**

For 652.03 lakh BPL families, foodgrains @ 35 Kgs. per month per family at subsidised rates are being allocated to all the State Governments / UT Administrations by the Central Government for distribution through Fair Price Shops in the entire country on the basis of 1993-94 poverty estimates of Planning Commission as projected by Registrar General of India as on 1.3.2000.

**2. Antyodaya Anna Yojana (AAY):**

Foodgrains at highly subsidised rate of Rs. 2.00 per Kg for wheat and Rs.3.00 per Kg. for rice are being allocated to States/UT Governments for 2.5 crore poorest of poor households under BPL category out of which States/UTs have already issued distinctive ration cards to about 1.97 crore households.

### 3. Sampoorn Gramin Rojgar Yojana (SGRY):

SGRY - a wage employment programme open to all rural poor who are in need of wage employment and desire to do manual and unskilled work in and around their village / habitat is being implemented by Ministry of Rural Development in all States.

### 4. Special Component of SGRY :

Foodgrains are allocated for generating employment for the poor and affected people due to natural calamities like floods, drought etc. The Scheme is being implemented by Ministry of Rural Development.

### 5. National Food for Work Programme (NFFWP):

The programme has been launched by Ministry of Rural Development in November, 2004 in 150 most backward districts of the country for providing additional resources for supplementing wage employment and creation of need based economic, social and community assets in these districts. The programme is open to all rural poors.

### 6. Village Grain Bank Scheme:

The Scheme launched during 1996-97 by Ministry of Tribal Affairs, Govt. of India, in 13 States as a preventive measure against death of children in remote, backward and tribal areas provides for establishment of Grain Banks in Tribal Villages in most vulnerable areas. All tribal families in the concerned villages as well as interested scheduled caste families living below the poverty line could be the member of the Grain Bank. Banks are managed by the Village Committee elected by the beneficiaries themselves who as member of the Bank can borrow grain from the Grain Bank at the time of scarcity. Till 1.12.2004, an amount of Rs.20.50 crores has been released to 11 States for establishment of 4858 Grain Banks to benefit 3,44,769 families.

### 7. Mid Day Meal Scheme (MDMS):

Foodgrains at BPL rates are being allocated for implementing Mid-Day-Meal Scheme by Department of Elementary Education & Literacy. Under the scheme cooked food is provided to school children upto primary level.

### 8. Annapurna Yojana :

Foodgrains at BPL rates are allocated to States / UT Governments for free distribution to indigent senior citizens of 65 years of age or above who though eligible for old age pension under National Old Age Pension Scheme but are not getting the pension, @ 10 Kgs. Per person per month.

### 9. National Programme for Adolescent Girls (NPAG):

Foodgrains at BPL rates are allocated to States/ UT Governments for distribution of free foodgrains to under-nourished adolescent girls and expectant and nursing mothers in 51 identified districts of the country. The programme is being implemented by Department of Women & Child Development.

### 10. Wheat Based Nutrition Programme (WBNP):

Foodgrains at BPL rates are being allocated to State Governments for distribution to children 0-6 years age group and lactating mothers. The Scheme is being implemented by Department of Women & Child Development.

### 11. Additional Allocation for Hostels / Welfare Institutions :

Allocation of additional foodgrains at BPL rates is being made to the State Governments for catering to the needs of SC, ST & OBC hostels / welfare institutions / NGOs. etc.

### 12. Emergency Feeding Programme (EFP):

Foodgrains at BPL rates are being allocated to State Government of Orissa for 2 lakh beneficiaries in 8 KBK Districts for distribution among old, infirm and destitute persons.

## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED QUESTION NO. 2665 DUE FOR ANSWER ON 12.12.2005 IN THE LOK SABHA.

### 1. STATEMENT INDICATING STATEWISE NO. OF HOUSEHOLDS BPL HOUSEHOLDS, FAIR PRICE SHOPS AND RATION CARDS

(Prepared as on 29.11.2005)

STATE/ UT PROJ. % OF SIZE OF NO. OF NO. OF NO. OF RATION CARDS (IN LAKHS) NO. OF REPOR-TED

POPU- BPL HOUSE- HOUSE- BPL FAIR CARDS AS ON  
 LATION POPU- HOLDS HOLDS HOUSE- PRICE BPL APL AAY TOTAL PER  
 IN 2000 LATION IN 2000 HOLDS SHOPS FPS  
 (IN (IN IN 2000  
 LAKHS) LAKHS) (IN  
 LAKHS)

Andhra Pradesh	754.66	25.68	4.77	158.21	40.63	40995	126.13	58.72	15.58	200.43	489	1.9.05
Arunachal Pr.	11.92	40.86	4.93	2.42	0.99	1444	0.69	2.68	0.30	3.67	254	31.3.04
Assam	261.96	40.85	5.83	44.93	18.36	33229	14.69	34.63	4.22	53.54	161	31.3.04
Bihar	731.11	54.96	6.16	118.79	65.23	41818	51.64	52.20	10.00	123.84	296	28.2.2003
Chhattisgarh	249.25	42.52	5.65	44.11	18.75	7869	13.48	25.94	5.69	45.11	573	13.11.03
Delhi	139.64	14.69	5.02	27.82	4.09	3010	3.91	36.01	0.56	40.48	1345	31.3.05
Goa	15.95	14.92	4.99	3.20	0.48	518	0.13	3.12	0.15	3.40	656	31.8.05
Gujarat	482.52	24.21	5.51	87.57	21.20	14721	29.33	81.39	6.44	117.16	796	31.7.05
Haryana	198.31	25.05	6.30	31.48	7.89	8357	5.69	38.96	2.38	47.03	563	30.9.05
Himachal Pr.	67.11	40.86	5.34	12.57	5.14	4137	1.35	10.50	1.54	13.39	324	31.12.04
Jammu & Kashmir	99.45	40.86	5.52	18.02	7.36	3927	5.18	10.94	2.18	18.30	466	1.4.2003
Jharkhand	268.31	54.96	6.16	43.56	23.94	14395	16.68	5.15	7.27	29.10	202	19.9.02
Karnataka	520.91	33.16	5.52	94.37	31.29	20602	60.42	42.78	9.50	112.70	547	30.9.05
Kerala	322.62	25.43	5.28	61.10	15.54	14147	15.71	45.81	4.72	66.24	438	30.4.05
Madhya Pradesh	548.22	42.52	5.65	97.03	41.25	18688	38.78	82.27	13.27	134.32	719	22.4.02
Maharashtra	911.15	36.86	5.14	177.27	65.34	50160	53.15	148.34	19.84	221.33	441	28.2.04
Manipur	25.18	40.86	5.19	4.07	1.66	2551	1.16	2.41	0.50	4.07	160	3.7.05
Meghalaya	24.34	40.86	5.42	4.49	1.83	4302	1.27	2.66	0.56	4.49	104	31.10.05
Mizoram	9.52	40.86	5.70	1.67	0.68	1028	0.43	1.69	0.26	2.38	232	31.8.05
Nagaland	16.84	40.86	5.57	3.02	1.24	408	0.77	1.83	0.47	3.07	752	28.2.05
Orissa	358.57	48.56	5.28	67.91	32.98	26217	38.35	30.66	10.01	79.02	301	31.12.04
Punjab	235.36	11.77	5.92	39.76	4.68	13874	6.59	48.20	0.72	55.51	400	30.4.04
Rajasthan	535.59	27.41	6.04	88.67	24.31	20881	14.65	105.80	8.49	128.94	617	31.3.05
Sikkim	5.59	41.43	5.33	1.05	0.43	1276	0.33	0.71	0.10	1.14	39	31.5.05
Tamil Nadu	617.74	35.03	4.45	138.82	48.63	27995	153.53	14.77	168.30	601	31.1.03	
Tripura	37.82	40.86	5.24	7.22	2.95	1450	2.27	4.33	0.68	7.28	502	31.8.05
Uttar Pradesh	1625.04	40.85	6.22	261.42	106.79	74788	65.85	274.00	40.94	380.79	509	15.10.02
Uttaranchal	75.84	40.85	6.22	12.19	4.98	7332	3.84	16.99	1.14	21.97	300	31.7.02
West Bengal	790.06	35.66	5.44	145.23	51.79	20424	33.08	113.58	14.21	160.87	788	31.5.04
A&N Islands	3.86	34.47	4.75	0.81	0.28	488	0.12	0.75	0.04	0.91	186	30.6.05
Chandigarh	8.88	11.35	4.38	2.03	0.23	25	0.07	2.19	0.02	2.28	9120	31.8.05
D&N Haveli	1.90	50.84	5.28	0.36	0.18	78	0.12	0.29	0.04	0.45	577	31.5.05
Daman & Diu	1.40	15.80	5.30	0.26	0.04	51	0.04	0.25	0.01	0.30	588	31.3.03
Lakshdweep	0.71	25.04	6.23	0.11	0.03	35	0.01	0.13	0.004	0.14	411	24.9.05
Pondicherry	11.11	37.40	4.97	2.24	0.84	410	0.85	1.73	0.32	2.90	707	30.9.05

TOTAL 9969.44 5.51 1803.78 652.03 481630 616.76 1441.17 196.92 2254.85 468

2. No. of families identified and Ration Cards issued under AAY during 2000-2006

As on 5.12.2005

(Fig. In lakh)

S.No. State/UT 2000-01 2001-02 2002-03 2003-04 2004-05 2005-06 Total

1 Andhra Pradesh	6.228	3.117	2.991	3.242	15.578
2 Arunachal Pradesh	0.151	0.150	0.301		
3 Assam	2.815	1.408	4.223		
4 Bihar	10.000	10.000			
5 Chattisgarh	2.874	1.439	1.380	5.693	
6 Delhi	0.320	0.235	0.555		
7 Goa	0.073	0.037	0.035	0.145	
8 Gujarat	3.250	1.626	1.561	6.437	
9 Haryana	1.143	0.672	0.561	2.376	
10 Himachal Pradesh	0.787	0.395	0.361	1.543	
11 Jammu & Kashmir	1.129	0.564	0.488	2.181	
12 Jharkhand	3.665	3.603	7.268		
13 Karnataka	4.762	2.435	2.303	9.500	
14 Kerala	2.382	1.192	1.144	4.718	
15 Madhya Pradesh	6.324	3.164	3.782	13.270	
16 Maharashtra	10.017	9.821	19.838		

17 Manipur	0.255	0.249	0.504				
18 Meghalaya	0.281	0.140	0.135	0.556			
19 Mizoram	0.105	0.051	0.050	0.055	0.261		
20 Nagaland	0.189	0.096	0.091	0.099	0.475		
21 Orissa	5.055	2.530	2.428	10.013			
22 Punjab	0.717	0.717					
23 Rajasthan	3.726	5.272	8.998				
24 Sikkim	0.067	0.032	0.099				
25 Tamil Nadu	5.221	2.234	3.730	3.580	14.765		
26 Tripura	0.452	0.227	0.679				
27 Uttar Pradesh	10.281	6.090	8.191	7.861	8.522	40.945	
28 Uttaranchal	0.763	0.382	1.145				
29 West Bengal	7.329	4.583	2.295	14.207			
30 A & N Island	0.043	0.043					
31 Chandigarh	0.021	0.021					
32 D&N Haveli	0.028	0.009	0.037				
33 Daman & Diu	0.006	0.009	0.015				
34 Lakshdweep	0.004	0.004					
35 Pondicherry	0.100	0.025	0.068	0.129	0.322		

Total 27.570 65.227 6.090 20.451 41.224 36.365 197.432

3. Statement showing allocation & release of funds under SGRY during 2002-03, 2003-04 & 2004-05.

(Rs. In lakhs)

S.No. States/UTs 2002-03 2003-04 2004-05

Allocation Release Allocation Release Allocation Release

1 ANDHRA PR.	18977.31	24380.17	22014.18	23995.50	23487.18	24049.88	
2 ARUNACHAL PR.	986.98	824.26	1142.85	1560.75	1246.98	1368.64	
3 ASSAM	25626.43	22496.96	29673.53	29681.01	32368.00	32124.06	
4 BIHAR	36327.51	26727.42	42137.71	34203.10	46512.14	49196.29	
5 CHHATISGARH	9286.06	12013.04	10769.37	12023.34	13108.64	12931.67	
6 GOA	158.36	75.04	183.93	110.36	336.74	292.55	
7 GUJARAT	7728.31	6942.87	8966.17	9654.67	10283.39	941.23	
8 HARYANA	4290.25	5610.37	4976.97	5599.45	5417.38	5567.67	
9 HIMACHAL PR.	1806.79	2046.00	2096.00	2394.67	2281.48	2259.63	
10 J. & KASHMIR	2154.84	2051.61	2499.61	10803.04	2681.02	2715.61	
11 JHARKHAND	24828.98	17584.68	28803.56	26675.15	31543.52	27394.54	
12 KARNATAKA	14098.08	17429.04	16353.72	19428.39	17539.74	18290.28	
13 KERALA	6325.52	7665.17	7337.56	8696.74	7870.10	7866.56	
14 MADHYA PRD.	21841.08	26872.02	25338.23	26705.26	28308.64	28713.84	
15 MAHARASHTRA	28002.67	28960.58	32483.24	31212.10	34672.18	33657.28	
16 MANIPUR	1719.36	669.80	1990.89	1331.40	2172.42	2123.41	
17 MEGHALAYA	1926.22	1905.92	2230.43	2055.44	2433.74	2439.01	
18 MIZORAM	445.73	573.88	516.13	757.86	563.18	574.44	
19 NAGALAND	1321.29	667.28	1529.96	1168.08	1669.40	1637.97	
20 ORISSA	21353.15	27406.55	24769.56	24743.95	26567.30	26939.86	
21 PUNJAB	3461.06	3848.98	4017.63	4620.08	6025.60	5818.55	
22 RAJASTHAN	10710.59	14904.76	12424.25	13860.68	13318.66	14564.97	
23 SIKKIM	493.50	439.18	571.44	703.55	623.52	685.88	
24 TAMIL NADU	16564.43	21161.09	19214.77	23318.54	20538.10	22470.43	
25 TRIPURA	3104.49	3850.07	3594.77	3991.89	3922.76	4079.04	
26 UTTARANCHAL	4258.87	4398.54	4940.35	5355.75	5242.62	5361.66	
27 UTTAR PRD.	63243.32	66092.08	73362.27	65695.85	78495.06	79279.95	
28 WEST BENGAL	23729.76	20649.89	27526.41	21453.96	29524.26	26731.84	
29 A&N ISLANDS	139.88	42.32	162.34	97.40	220.94	220.94	
30 D&N HAVELI	109.27	61.40	126.77	41.13	145.46	87.28	
31 DAMAN & DIU	30.27	0	35.17	0	70.50	0	
32 LAKSHADWEEP	48.16	0	55.95	28.57	110.5	28.57	
33 PONDICHERRY	154.50	112.61	179.28	136.13	223.94	205.09	

ALL INDIA 355253.02 368463.58 412025 412103.79 449525 449618.62

4. Statement showing allocation & release under NFFWP during the year 2004-05

(Rs. in lakhs)

S.No. States/Uts 2004-05

Allocation Release

1	Andhara Pradesh	12214.72	12214.72
2	Arunachal Pradesh	190.8	190.80
3	Assam	16645.79	16645.79
4	Bihar	26411.54	26456.54
5	Chattisgarh	10410.19	10410.19
6	Gujarat	3994.69	3994.69
7	Haryana	281.85	281.85
8	Himachal Pradesh	303.91	303.91
9	Jammu & Kashmir	494.26	494.26
10	Jharkhand	22595.70	22595.70
11	Karnataka	2925.38	2925.38
12	Kerala	547.14	547.14
13	Madhya Pradesh	15808.32	15808.32
14	Maharashtra	15495.26	15495.26
15	Manipur	399.22	399.22
16	Meghalaya	543.85	543.85
17	Mizoram	95.52	95.52
18	Nagaland	455.72	455.72
19	Orissa	22283.67	22283.67
20	Punjab	716.32	716.32
21	Rajasthan	3532.69	3532.69
22	Sikkim	315.73	315.73
23	Tamil Nadu	4851.58	4851.58
24	Tripura	1543.37	1543.37
25	Uttaranchal	1014.86	1014.86
26	Uttar Pradesh	26378.11	26378.11
27	West Bengal	11449.81	11449.81

Total 201900.00 201945.00

# = Programme launched w.e.f. 2004-05.

5. Status of Grain Bank State-wise established from 1996-97 to 2003-04

As on 1.12.2004

S.No.	State	Year	Amount	Nos. of	Nos. of	Nos. of	Utilization	Utilization
				rele-	beneficiary	Nos. of	Utilization	Utilization
				ased	families	Banks	received	awaited
				(Rs.)	to be as	per the	estab-	(Rs in
				estab-	perposal	lished	lakhs.)	lakhs.)
				lished				

1.	Andhra Pradesh	1996-97	12.16	19	1900	19	12.16	0.00
		1997-98	13.44	21	2100	21	13.44	0.00
		2000-01	11.66	45	1644	45	11.66	0.00
		2002-03	177.72	820	25649	0	0.00	177.72
		Sub Total (A)	214.98	905	31293	85	37.26	177.72

2.	West Bengal	1996-97	10.88	17	1700	16	10.45	0.43
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2002-03	28.93	34	4671	34	28.93	0.00	
2003-04	68.72	101	10781	0	0.00	68.72	
Sub Total (B)	108.53	152	17152	50	39.38	69.15	
3. Bihar	1996-97	19.20	30	3000	25	16.00	3.20
	1997-98	19.84	31	3100	0	0	19.84
Sub Total (C)		39.04	61	6100	25	16.00	23.04
4. Gujarat	1996-97	17.92	28	2800	28	17.92	0.00
	1997-98	19.20	30	3000	30	19.20	0.00
	1998-99	14.72	23	2300	23	14.72	0.00
	2000-01	100.00	156	15600	32	20.60	79.40
Sub Total (D)		151.84	237	23700	113	72.44	79.40
5 M.P.	1996-97	44.80	70	7000	70	44.80	0.00
	1997-98#	56.96	89	8900	75	48.20	8.76
	2001-02	80.78	327	32700	304	77.22	3.56
	2002-03	712.16	1975	110749	0.00	0.00	712.16
Sub Total (E)		894.70	2461	159349	449	170.22	724.48
6. Orissa	1996-97	20.48	32	3200	32	20.48	0.00
	1997-98	22.40	35	3500	35	22.40	0.00
	1998-99	0.00	0	0	0	0.00	0.00
	99-2000	100.00	157	15700	156	99.99	0.01
	2000-01	184.96	281	33132	263	172.94	12.02
	2001-02	100.00	157	15700	102	82.42	17.58
Sub Total (F)		427.84	662	71232	588	398.23	29.61
7. Tripura	1996-97	2.56	4	400	4	2.56	0.00
	1997-98	1.92	3	300	3	1.92	0.00
	2000-01	18.11	27	2838	27	18.11	0.00
	2001-02	18.03	27	2826	27	18.03	0.00
	2003-04	10.79	17	1685	0	0.00	10.79
Sub Total (G)		51.41	78	8049	61	40.62	10.79
8. Rajasthan	1996-97	16.00	25	2500	25	16.00	0.00
	1997-98	1.49	8	800	0	0.00	1.49
Sub Total (H)		17.49	33	3300	25	16.00	1.49
9. Tamil Nadu	1996-97	1.12	2	200	2	1.12	0.00
Sub Total (I)		1.12	2	200	2	1.12	0.00
10. Kerala	1996-97	1.28	2	200	2	1.28	0.00
	1997-98	1.92	3	300	3	1.92	0.00
	2000-01	10.16	3	1674	0	0	10.16
Sub Total (J)		13.36	8	2174	5	3.20	10.16
11. Maharashtra	1997-98	19.20	30	3000	30	19.20	0.00
	2001-02	83.18	154	12837	108	69.61	13.57
	2003-04	27.73	75	6383	0	0.00	27.73
Sub Total (K)		130.11	259	22220	138	88.81	41.30
12. Uttar Pradesh		0	0	0	0	0	0
13. Manipur		0	0	0	0	0	0
Grand Total (A to K)		2050.42	4858	344769	1541	883.28	1167.14

Note 1. An amount of Rs.2075.81 lakhs was received from Ministry against which an amount of Rs.2050.42 lakhs has been released by TRIFED for establishment of 4858 number of Grain Banks. The balance fund could not be released due to non receipt of proposals/details as per check list I & II./utilisation Certificates from some States.

Note 2. #During the year 1997-98 utilisation certificate for an amount of Rs.8.76 lakhs pending with Chhattisgarh.

Source: TRIFED (HO).

6. Statement indicating Statewise number of Beneficiaries for Supplementary Nutrition under ICDS Scheme as on 31.07.2005

Sl.No. Month of State/UT No. of SNP Beneficiaries  
report  
0-3 years 3-6 years Total Children Women Total

1	06/05	Andhra Pradesh	884561	1447035	2331596	587205	2918801
2	06/05	Arunachal Pr.	39201	35824	75025	12487	87512
3	07/04	Assam#	562298	540841	1103139	148030	1251169
4	06/05	Bihar	1814889	1856929	3671818	758719	4430537
5	06/05	Chhattisgarh	817457	559137	1376594	360579	1737173
6	06/05	Goa	20225	14257	34482	8931	43413
7	06/05	Gujarat	820739	853161	1673900	274786	1948686
8	06/05	Haryana	501064	440990	942054	232857	1174911
9	06/05	Himachal Pr.	184207	141920	326127	73506	399633
10	03/05	Jammu & Kashmir	99429	83549	182978	39982	222960
11	06/05	Jharkhand	357756	402219	759975	232345	992320
12	06/05	Karnataka	1097157	1139680	2236837	539176	2776013
13	05/05	Kerala	348839	452073	800912	151544	952456
14	05/05	Madhya Pradesh	1405081	1284990	2690071	642549	3332620
15	05/05	Maharashtra	1835430	2333172	4168602	637911	4806513
16	07/04	Manipur	0	0	0	0	0
17	06/05	Meghalaya	84268	99637	183905	33285	217190
18	04/05	Mizoram	68769	47243	116012	27796	143808
19	05/05	Nagaland	276535	94931	371466	40237	411703
20	06/05	Orissa	1814687	1846632	3661319	659559	4320878
21	06/05	Punjab	31784	404118	435902	151536	587438
22	06/05	Rajasthan	1338217	1306222	2644439	594960	3239399
23	04/05	Sikkim	0	0	0	0	0
24	06/05	Tamil Nadu	660121	1057275	1717396	501299	2218695
25	09/04	Tripura	62199	86006	148205	22088	170293
26	06/05	Uttar Pradesh	1146714	3674201	4820915	1463561	6284476
27	06/05	Uttaranchal	191274	136311	327585	72902	400487
28	05/05	West Bengal	1706660	1721588	3428248	397985	3826233
29	06/05	A & N Islands	9745	9085	18830	4268	23098
30	06/05	Chandigarh	18600	13110	31710	7703	39413
31	06/05	Delhi	237398	150710	388108	69913	458021
32	12/04	D & N Haveli	6353	6167	12520	2184	14704
33	12/03	Daman & Diu	3400	3577	6977	1898	8875
34	02/03	Lakshadweep	2023	1854	3877	986	4863
35	06/05	Pondicherry	23194	4016	27210	8918	36128

All India -> 18470274 22248460 40718734 8761685 49480419

# as on 31.7.2004.

Source: Ministry of Human Resource & Development (Deptt. of Women and Child Development).

7. Statement showing allocation of foodgrains under Wheat Based Nutrition Programme for the last 3 years.

(in MTs)

S. No State 2003-04 2004-05 2005-06 (till 3.12.2005)

Wheat Rice Wheat Rice Wheat Rice

1. A&N Islands	-	-	800	-	-
2. Andhra Pradesh	32734	25629	29000	29558	28000 27166
3. Arunachal Pradesh	2000	-	-	-	-
4. Chhattisgarh	50000	-	39569	-	49462
5 D&N Haveli	60	14	50	91	38 35
6. Daman & Diu	52	10	-	-	-
7 Delhi	-	-	-	757	2080
8. Gujarat	31300	-	40000	-	22500
9. Harayana	900	-	1724	-	465
10. Himachal Pradesh	1100	1800	1100	1900	1600 2500
11. Jammu & Kashmir	-	-	-	-	-
12 Karnataka	35000	58599	19200	51838	3099 2303
13. Madhya Pradesh	80000	-	72000	-	80000 1610
14. Maharashtra	-	-	29562	-	18797
15 Meghalaya	1810	-	2263	-	-
16 Mizoram	-	-	2000	-	-
17. Nagaland	-	-	-	-	-
18. Orissa	70172	-	68875	-	13564 30876
19. Pondichery	-	-	-	-	-
20. Punjab	13307	9740	-	1500	1750
21. Rajasthan	-	4000	-	2000	-
22. Sikkim	-	-	-	-	-
23. Tamil Nadu	1545	-	12500	-	2763
24. Tripura	-	-	-	3909	-
25. Uttaranchal	3000	-	-	980	-
26. Uttar Pradesh	106140	-	51660	-	58500

Total 434120 100792 341941 115749 265228 91026

Source: Department of Women & Child Development.

Ministry of Consumer Affairs, Food and Public Distribution  
(Department of Food and Public Distribution)

8. Statement showing allocation of foodgrains (wheat & Rice) for supply under Annapurna Scheme during 2005-06.

(fig. in tonnes)

State/UT No. of Beneficiary Wheat Rice

Andhra Pradesh	93,200	-	11,184.00
Arunachal Pradesh	-	-	571.32
Assam	-	-	8,270.00
Bihar	1,66,601	11,995.27	7,996.85
Chhattisgarh	-	-	3,200.00
Delhi	154	18.48	-
Goa	753	-	90.36
Gujarat	-	1000.00	-
Himachal Pradesh	6,373	-	765.00
J&K	10,220	-	1,226.40
Jharkhand	54,939	-	6,593.00
Karnataka	68,040	-	8,164.80
Kerala	45,951	-	3715.60
Maharashtra	1,20,000	9000.00	5400.00
Manipur	-	-	1030.00
Meghalaya	9263	-	1111.56
Mizoram	-	-	310.00
Nagaland	-	-	807.24
Orissa	64,800	-	7776.00
Rajasthan	1,05,293	12,635.16	-
Sikkim	-	-	300.00
Tamil Nadu	-	-	8640.00
Tripura	-	-	1782.12
Uttar Pradesh	3,50,001	42,000.00	
Uttaranchal	10,505	-	1260.60
West Bengal	80,020	-	9,602.40
A&N Island	-	-	60.00
Chandigarh	-	60.00	-
D&N Haveli	380	-	45.60
Daman & Diu	-	-	10.00
Lakshdweep	-	-	10.00

Grand Total 76,708.91 89,922.85

Number of beneficiaries & allocation made on the basis of recommendation of Ministry of Rural Development w.e.f. 2002.

9A. STATEMENT SHOWING ALLOTMENT & OFFTAKE OF RICE & WHEAT UNDER SPECIAL COMPONENT OF SGRY FROM APRIL 2002 TO MARCH, 2003 FREE OF COST.

Compiled on 7.5.2003  
(Figures in lakh tonnes)

ALLOTMENT LIFTING

S. No.	STATES	RICE	WHEAT	TOTAL	RICE	WHEAT	TOTAL
1	Andhra Pradesh	20.00	-	20.00	20.00	-	20.00
2	Chhattisgarh	3.29	-	3.29	1.31	-	1.31
3	Gujarat	0.30	1.18	1.48	-	-	-
4	Haryana	-	0.25	0.25	-	0.25	0.25
5	Himachal Pradesh	0.06	0.04	0.10	0.04	0.03	0.07
6	Jharkhand	0.20	0.20	0.40	-	-	-
7	Karnataka	5.30	-	5.30	4.07	-	4.07
8	Kerala	0.52	-	0.52	-	-	-
9	Maharashtra	0.23	0.93	1.16	0.14	-	0.14
10	MP	1.56	2.61	4.17	1.45	1.65	3.10
11	Orissa	4.00	-	4.00	3.96	-	3.96
12	Rajasthan	0.00	18.98	18.98	-	11.07	11.07
13	Tamil Nadu	1.25	-	1.25	0.84	-	0.84
14	UP	-	2.00	2.00	-	0.31	0.31
15	Uttaranchal	0.31	0.19	0.50	0.08	0.02	0.10
	Total	37.02	26.38	63.40	31.89	13.33	45.22



11	JAMMU & KASHMIR	0.00	0.00	0.00	0.00	0.00	0.00
12	JHARKHAND	67.00	0.00	67.00	0.00	0.00	0.00
13	KARNATAKA	353.62	0.00	353.62	361.00	1.71	362.71
14	KERALA	42.00	0.00	42.00	59.11	0.00	59.11
15	MADHYA PRADESH	0.00	100.00	100.00	0.00	1.41	1.41
16	MAHARASHTRA	0.00	300.00	300.00	37.13	111.00	148.13
17	MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
18	MEGHALAYA	3.12	0.00	3.12	0.00	0.00	0.00
19	MIZORAM	0.50	0.00	0.50	0.00	0.00	0.00
20	NAGALAND	0.00	0.00	0.00	0.00	0.00	0.00
21	ORISSA	0.00	0.00	0.00	25.49	0.00	25.49
22	PUNJAB	0.00	0.00	0.00	0.00	0.29	0.29
23	RAJASTHAN	0.00	718.00	718.00	0.00	574.19	574.19
24	SIKKIM	2.00	0.00	2.00	0.00	0.00	0.00
25	TAMIL NADU	150.00	0.00	150.00	435.13	0.00	435.13
26	TRIPURA	0.00	0.00	0.00	0.00	0.00	0.00
27	UTTAR PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
28	UTTRANCHAL	0.00	0.00	0.00	0.00	0.00	0.00
29	WEST BENGAL	0.00	0.00	0.00	0.00	0.00	0.00
30	A & N ISLANDS	0.00	0.00	0.00	0.00	0.00	0.00
31	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00
32	D&N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00
33	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
34	LAKSHDWEEP	0.00	0.00	0.00	0.00	0.00	0.00
35	PONDICHERRY	0.00	0.00	0.00	0.00	0.00	0.00
GRAND TOTAL		1594.24	1118.00	2712.24	1229.50	790.04	2019.54

Note 1: Based on information received from FCI on 5.5.2005

Note 2: Offtake includes offtake against backlog quota.

# However Dy. General Manager FCI, Hyderabad vide fax dated 16.9.2005 has intimated that the entire allotment of 4.02 lakh MT of rice has been lifted during the validity period.